

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong __ September, 2016.

No. HCM.II/44/2016-Estt/_____. In supersession of Order No.HCM.II/44/2016-Estt/3138 dated 22nd August, 2016 constitute/ re-constitution of Buildings Committee; Hon'ble The Chief Justice is pleased to re-constitute the Buildings Committee in the High Court of Meghalaya as follows:

Sl. No.	Name of Committee	Member/Members
1	Buildings Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice S.R. Sen 3. Hon'ble Mr. Justice V.P. Vaish

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44 /2016/ 3751A
Copy to :-

Dated, Shillong 29th September, 2016.

1. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
4. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
5. The PA to Registrar General, High court of Meghalaya, Shillong.
6. The Registrar (Administration), High Court of Meghalaya, Shillong.
7. The Joint Registrar, High Court of Meghalaya, Shillong.
8. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong.
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The Public Relation Officer, High Court of Meghalaya, Shillong.
14. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
15. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
16. Office file.


REGISTRAR GENERAL